NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

	A PADMANABHA SWAMY, MEMBER-JUDICIAL
APPLICATION NUMBER	:

PETITION NUMBER

: CP/614/ (IB)/2017

NAME OF THE PETITIONER(S)

: VISHNU SUDHA TEXTILES

NAME OF THE RESPONDENT(S)

: SREE SHIVAMUKUMDHAA MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. G. SAGMAN ARAYANA FOR Aperational coreditor Ali SATY. (For A DC. MYLSAMY)

2 RMEENAKSHISUNDARAY

For Boppondut Ol

Counsel representing both the parties are present. Counsel for respondent prayed time for filing documents and for making submissions. Time is extended at request. Put up on 21.11.2017 at 10.30 A.M.

> - sol -K Anantha Padmanabha Swamy Member (Judicial)

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